

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

NOTIFICATION

No. 1722 Dated: 17/09/2018

It is hereby notified for information of all concerned that the High Court of Jammu and Kashmir and the Courts Subordinate to it, shall function for the Winter Session-2018-2019, with effect from the dates and as per the time schedule given hereunder:-

Office Hours:-

- | | | |
|---|---|------------------------|
| 1 | High Court wing Jammu From 1 st October, 2018 to 30 th April, 2019 | 10:00 A.M to 05 00 P M |
| 2 | High Court wing Srinagar From 1 st November, 2018 to 30 th April, 2019 | 10:30 A.M to 04:00 P M |

Court Hours:-

- | | | |
|----|--------------------------|--|
| 1 | High Court wing Jammu | 10:30 A.M. to 01:00 P M 02:00 P.M. to 04:30 P M |
| 2. | High Court wing Srinagar | 10:30 A M to 01 00 P M 02:00 P M to 04.00 P M |

Office timing for Subordinate Courts at Jammu/Srinagar

Jammu Province:

From 1st October, 2018 to 30th April, 2019 10:00 A.M to 04 30 P.M.
(with lunch break from 01:00 P M to 01:30 P.M)

(Except Courts located at Kishtwar, Batote, Banihal, Gool, Bani, Ukhral and in the Judicial District Bhandarwah)

Kashmir Province:

From 1st November, 2018 to 30th April, 2019 10:30 A.M to 04 30 P.M.
(with lunch break from 01:00 P M to 01:30 P M)

(Including Courts located at Kishtwar, Batote, Banihal, Gool, Bani, Ukhral and in the Judicial District Bhandarwah)

By Order;

(Sanjay Dhar)
17/09/18
Registrar General

No: 37288-402 /NG Dated: 17/09/2018

Copy to the:-

1. Secretary General, Supreme Court of India, New Delhi
2. Secretary to Government, LJ&PA, Civil Secretariat, Srinagar
- 3-23. Registrar, High Court
25. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.

*So
d'n in
Notice
Board*


- 26 Advocate General, J&K, Srinagar
 27 Registrar Vigilance, High Court of J&K, Srinagar
 28-29 Registrar Judicial, High Court Wing, Srinagar/Jammu
 30-51 Principal District & Sessions Judge, Jammu/Udhampur/Kathua/Rajouri/Poonch/
 Bhaderwah/Samba/ Reasi/Kishtwar/Ramban/Srinagar/Budgam/Anantnag/Baramulla/
 Kupwara/Pulwama/Leh/Kargil/Kulgam/Anantnag/Shopian/Bandipora
 52-53 President, Bar Association, High Court, Jammu/Srinagar
 54-54. Addl Advocate General, J&K Srinagar/Jammu
 55-63 Secretary to Hon'ble Mr Justice
-
64. Bench Secretary to His Lordship Hon'ble the Chief Justice
 65 Accountant General, J&K, Srinagar.
 66 Dy. Accountant General, J&K, Srinagar.
 67-68 Director Information, Srinagar/Jammu.
 69 Central Project Coordinator, e-Courts, High Court of J&K, Srinagar, for uploading the same in
 the High Court Website.
 70-91 Secretary Bar Association, Jammu / Udhampur / Kathua / Rajouri / Poonch / Bhaderwah / Samba /
 Reasi / Kishtwar / Ramban / Srinagar / Budgam / Anantnag / Baramulla / Kupwara / Pulwama / Leh /
 Kargil / Kulgam / Anantnag / Shopian / Bandipora.
 92-93. Station Director, Radio, Doordarshan Kendra, Jammu/Srinagar
 94-95. Station Director, Radio Kashmir, Jammu/ Srinagar, for announcement.
 96-97. Sr. News Editor, Doordarshan Kendra, Srinagar/Jammu, for announcement.
 98-99. Post Master General, Srinagar/Jammu
 100. Treasury Officer, Civil Secretariat, Srinagar
 101-102. Protocol Officer, High Court, Jammu/Srinagar
 103-104. Manager, Government Press, Jammu/Srinagar, for Publication in the next issue of Government
 Gazette.
 105. Chief Accounts Officer, High Court of J&K, for information and necessary action

19/9/18
 Registrar General

NO- 914-23/PPSTD

Dated:- 19.9.18

Copy of above forwarded to 1. Sub Judge (CTM) Poonch, 2 Sub
 Judge Spl. M. M. Poonch. 3. Sub Judge Surankote, 4. Munsiff Mobile
 Mag. Traffic Poonch. 5 Munsiff Medhar, 6. Addl. Spl. Mobile
 Magistrate Surankote. 7-9 President Bar Association Poonch/
 Surankote / Medhar, 10. S-S Poonch. for info. 11. Notice
 Board.


 Pr. District & Sessions Judge
 Poonch

